

New Model Charkha

955. **Shri V. B. Gandhi** : Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to a new model *Charkha* designed by Shri V.V. Gupte of the Matunga Technological Laboratory Bombay; and

(b) if so, the steps Government propose to take to popularise it?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : (a) Yes, Sir.

(b) The new model *Charkha* is still in an experimental stage. Government have sanctioned a grant of Rs. 36,000 for experiments to be conducted in this connection. The result of the experiments will have to be awaited before popularising the *Charkha*.

Employment

956. **Shri N. B. Chowdhury** : Will the Minister of Planning be pleased to lay a statement on the Table of the House showing the position of employment under the various categories on the 31st March, 1955 generated by the First Five Year Plan, as compared with the targets set for the final stage of the Plan?

The Deputy Minister of Planning (Shri S. N. Mishra) : Some estimates have been made in the Planning Commission, but they are subject to a number of limitations. In the present state of our knowledge it is difficult to give a statistically precise answer to the question.

Export Duty on Manganese Ore

957. **Shri Deogam** : Will the Minister of Commerce and Industry be pleased to state:

(a) the date on which Export Duty was levied on Manganese Ore;

(b) the approximate rates at that time of the following grades of Manganese Ore—

(i) 466/48%

(ii) 44/45%

(iii) 42/44%

(iv) 40/42%

(v) 38/40%

(vi) 30/33% Mn;

(c) the date when the Export Duty was abolished and the rates on that date for the above grades of Manganese Ore; and

(d) the approximate rates as on the 1st September, 1955 of the above grades of Manganese Ore?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : (a) to (d). A statement is attached [See Appendix IX, annexure No. 58.]

Iron and Manganese Ore

958. **Shri Deogam** : Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the export quotas for Iron and Manganese Ore issued for the period from January to June, 1955 were not subjected to any kind of conditions when issued;

(b) if it was subjected to any condition, whether it was mentioned on the quotas issued;

(c) whether it is a fact that no export quotas have been issued to those who have not shipped any ore within January-June 1955;

(d) if so, the reasons therefor ;

(e) whether it is a fact that after the introduction of this Export Quota System for movement and export of ores, a suit was filed against Government by an exporter;

(f) if so, the outcome of the case; and

(g) whether Government have considered the legal aspect of the problem?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : (a) Yes, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) Quota restrictions on exports were introduced in October 1953 with a view to make an equitable distribution of the scarce wagon space amongst those who were keen to participate in the export trade of ores. Those who failed to use the opportunity to establish direct contacts and export the ore cannot expect further allotments so long as scarcity of wagon space continues. The allotments were not made to enable the holders only to carry the ore to the ports for sale at a premium to others able and willing to make exports.

(e) and (f). Yes, Sir. The rule was discharged.

(g) The question does not arise.

Iron and Manganese Ore

959. **Shri Deogam** : Will the Minister of Commerce and Industry be pleased to state whether it is a fact that over 85%